

**OFFICE OF THE DISTRICT & SESSIONS JUDGE**  
**WEST TRIPURA DISTRICT :: AGARTALA.**

No. Recruitment Cell/DJ/W(Group-D)/2016(Link)/2018-21/ 3429-78

Dated, Agartala  
The 05<sup>th</sup> April, 2021.

**Subject :-** Selection of Sri Sudip Nath Bhowmik, Smt. Purnima Roy and Smt. Payel Roy on the basis of fresh Viva Voce test taken as per Judgment of the Hon'ble High Court passed in connection with case No. WP(C)-662 of 2020, WP(C)-776 of 2020 and WP(C)-849 of 2020.

\_\_// M E M O R A N D U M //\_\_

Whereas, Pursuant to the direction passed by the Hon'ble High Court of Tripura vide Judgment dated 13<sup>th</sup> January, 2021 in connection with case No. WP(C)-662 of 2020, WP(C)-776 of 2020 and WP(C)-849 of 2020, fresh Viva Voce test of 1) Sri Sudip Nath Bhowmik, S/o- Lt. Abinash Chandra Nath Bhowmik, of Village :- Dhaleswar, Road No. 09, P.O.- Dhaleswar, P.S- East Agartala, Dist:- West Tripura, 2) Smt. Purnima Roy, W/o- Sri. Bhasan Chandra Paul, of Village :- Ranirbazar, Bridhanagar P.O & P.S- Ranirbazar, Dist:- West Tripura and 3) Smt. Payel Roy, D/o- Sri. Prantosh Roy, of Village :- A. D Nagar, Road No. 07, P.O & P.S- A.D Nagar, Dist:- West Tripura was taken on 11-02-2021 in the chamber of the District & Sessions Judge, West Tripura, Agartala by the Selection Committee.

AND

The marks obtained by the candidates after aggregating the marks of Viva voce test with the marks obtained in written examination as reflected in Fresh corrected final common merit -cum-selection list dated 10/05/2018 published vide Memorandum No. F. Recruitment Cell/DJ/W/(Group- D) /2015/ (Link)/6913-19 dated 20<sup>th</sup> June 2018, are as follows:-

Sl. No.	Name of Candidates	Marks obtained in written examination	Marks obtained in Viva Voce test held on 11	Final Marks obtained.
1.	Sri Sudip Nath Bhowmik	64	17.83	81.83
2.	Smt. Purnima Roy	60	20.16	80.16
3.	Smt. Payel Roy	67	20.50	87.50

AND

Now, since all three candidate's have secured higher mark then Sri. Kanchan Das (Last Selected Candidate under UR category), as such 1) Sri Sudip Nath Bhowmik, S/o- Lt. Abinash Chandra Nath Bhowmik, securing 81.83 marks shall be incorporated as Sl. No. 7(A) in between Sri. Prasenjit Bhattacharjee bearing Sl. No. 7 and Sri. Chutan Sutradhar bearing Sl. No. 8, 2) Smt. Purnima Roy, W/o- Sri. Bhasan Chandra Paul securing 80.16 marks shall be incorporated as Sl No. 8(A) in between Sri. Chutan Sutradhar bearing Sl. No. 8 and Sri. Ajar Ali bearing Sl. No. 9 in the Fresh corrected final common merit -cum-selection list dated 10/05/2018 published vide Memorandum No. F. Recruitment Cell/DJ/W/(Group-D) /2015/ (Link)/ 6913-19 dated 20<sup>th</sup> June 2018 and 3) Smt. Payel Roy, D/o- Sri. Prantosh Roy securing 87.50 marks shall be incorporated as Sl No. 1(C) in between Smt. Subangkari Podder bearing Sl. No.1(B) and Sri Nitai Das bearing Sl. No.2 in the Fresh corrected final common merit -cum-selection list dated 10/05/2018 published vide Memorandum No. F. Recruitment Cell/DJ/W/(Group-D) /2015/(Link)/6913-19 dated 20<sup>th</sup> June 2018. All the candidates are selected against vacancies available under UR Category.

SABYASACHI  
DATTA  
PURKAYASTHA

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SABYASACHI  
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PURKAYASTHA  
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**DISTRICT & SESSIONS JUDGE,**  
**WEST TRIPURA, AGARTALA.**

Copy to:-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala;
2. The District & Sessions Judge, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ Unakoti Judicial District, Kailashahar/ North Tripura District, Dharmanagar/ Khowai District, Khowai/ Dhalai Judicial District, Ambassa /Sepahijala Judicial District, Sonamura.
3. Sri. Saptarshi Paul, System Officer for uploading the same in the official website;
4. NOTICE BOARD.

SABYASACHI  
DATTA  
PURKAYASTHA

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SABYASACHI DATTA  
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**DISTRICT & SESSIONS JUDGE,**  
**WEST TRIPURA, AGARTALA.**